



LIST OF CREDITORS

Before the Hon'ble National Company Law Tribunal
Indore Bench

Case No. CP(IB)/68/MP/2020

In the Matter of: M/s Suman Phosphates and Chemicals Limited

(Corporate Debtor)

List of Creditors under Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 by the IRP (BishwaRanjan Chatterjee) under the Insolvency and Bankruptcy Code, 2016.

1. The application for Corporate Insolvency Resolution Process filed by Indian Potash Limited, Operational Creditor Under Section 9 of the IBC' 2016 was admitted by the NCLT, Indore Bench vide Order CP(IB)/68/MP/2020 dated 05/04/2024 wherein Bishwa Ranjan Chatterjee, the undersigned was appointed as Interim Resolution Professional who is directed to take necessary actions in accordance with the relevant provisions of the Insolvency and Bankruptcy Board of India.
2. In Compliance with Regulation 13(2) (d) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulation, 2016 a list of creditors along with amount claimed, security charge to the creditors in respect of claims is enclosed at Annexure-A in triplicate.

In the matter of
CD: Suman Phosphates and Chemicals
Limited

Bishwa Ranjan Chatterjee

(Bishwa Ranjan Chatterjee)
IBBI/IPA-002/IP-N00877/2019-
2020/12806
Interim Resolution Professional

Place: Indore
Date: 02/05/2024

Annexure-A

Suman Phosphates and Chemicals Limited
List of creditors
As on 27th April 2024

S. No.	Name of Creditors / Type of Creditors	Address	Principle Amount claimed by the Creditors (in Rs.)	Amount of Interest claimed by Creditors (in Rs.)		Amount Collated (in Rs.)	Security Charge in respect of such claim
1.	IDBI Bank Limited (FC)	IDBI Tower, WTCComplex, Cuffe Parade, Mumbai-400005	13,05,47,223.38	57,15,64,201.96		70,21,11,425.34	To be Verified
2.	State Bank of India (FC)	State Bank Bhavan, Madame Cama Road, Nariman Point, Mumbai-400021	10,58,71,476.06	24,97,91,995.69 (Accrued Interest)		36,13,23,676.69	To be Verified
				9,76,250.12 (Penal Interest Simple)			
				75,49,607.82 (Charges/expenses/cost incurred)			
				28,65,653.00 (Less Credit)			
3.	Small Industrial Development Bank of India (FC)	Second Floor, Swavlamban Bhavan, Plot No.-C-11, 'G' Block, Bandra Kurla Complex, BAndra (East), Mumbai-400051, Maharashtra	1,99,48,336.00	Dues as on 10/03/2024	Unapplied Dues accrued upto 04/04/2024	8,82,68,593.00	To be Verified
				2,73,50,918.00 (Interest)	1,91,832.00 (Interest)		
				3,07,77,343.00 (Penal Interest)	5,58,986.00 (Penal Interest)		
				85,32,751.00 (Further Interest)	1,12,367.00 (Further Interest)		
				7,96,060.00 (FI on PI)	0		
4.	Indian Potash Limited (OC)	Potash Bhawan, 10-B, Rajendra Park, Pusa Road, New Delhi-110069	1,33,34,200/- (dated 17/08/2016)	6,76,26,668.10		14,62,38,956.10	To be Verified
			65278088/- (dated 07/10/2016)				
5.	Employee's Provident Fund Organization (OC)	7, Race Course Road, Indore-452003	2,08,776/-	--		2,08,776/-	To be Verified
Total			33,51,88,099.44	962,963,327.69		1,29,81,51,427.13	

Place: Indore

In the matter of
CD: Suman Phosphates and Chemicals Limited

Becharthy



Bishwa

(Bishwa Ranjan Chatterjee)
IBBI/IPA-002/IP-N00877/2019-
2020/12806
Interim Resolution Professional